

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 205
(IB)-570/ND/2023

IN THE MATTER OF:

Ask Trusteeship Services Pvt. Ltd. & Osrs. ... **Applicant/Petitioner**

Versus

ATS Heights Pvt. Ltd. ... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 09.11.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SH. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant/FC : Mr. Arunav Guha Roy, Ms. Divya Joshi, Ms. Vala Srihitha Advs.

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

The counter reply stated to have been filed vide Diary No. 0710102077652023 is not on record/DMS/e-portal of this Adjudicating Authority. Let the Sr. Counsel appearing for the CD ensure that the reply is uploaded on the DMS during the course of the day.

List the petition for hearing on 11.12.2023.

Rejoinder, if any, may be filed within one week.

Sd/-
(L. N. GUPTA)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)